

(b) Shortfall, as far as reservation is concerned, can only be in respect of the vacancies in the direct recruitment quota in which there is reservation for candidates belonging to Scheduled Castes and Scheduled Tribes. As far as the IAS is concerned, there is no shortfall. There has been no shortage of SC/ST candidates for appointment to the IPS but there has been some shortfall because the candidates who were offered appointment to the same did not join.

(c) Direct recruitment to the Indian Administrative Service and the Indian Police Service is made through the Civil Services Examination held annually by the Union Public Service Commission. In order to attract more Scheduled Caste/Scheduled Tribe candidates to fill the reserved vacancies, various concessions such as relaxation in upper age limit, relaxation in number of chances and exemption from payment of fee are allowed. Assistance to take the examination is also rendered to these candidates through the Pro-Recruitment Coaching Centres. Relaxed standards are applied in the written examination if sufficient number of these candidates are not available for the Personality Test. These candidates are interviewed separately so that they are not judged on the rigid standards applied to the general category candidates. Further, unfilled reserved vacancies, if any, in a recruitment year are carried forward to three subsequent recruitment years.

[English]

Setting up of Software Industrial Estates

*392. SHRI S. M. GURADDI :

SHRI G. S. BASAVARAJU :

Will the PRIME MINISTER be pleased to state :

(a) whether Government propose to set up software industrial estate with satellite facilities ; and

(b) if so, the main points of the proposed plan including the locations where these units will be set up ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN) : (a) Yes Sir. The Government have plans to set up Technology Parks for Software Development using satellite links.

(b) An investment amount of Rs. 5 crores initially has been projected for setting up of the Technology Parks including cost of the earth station. It is proposed to set up three Technology Parks at Bhubaneswar, Pune and Bangalore in the first phase and at Chandigarh in the next phase. Such Centres would cater to the requirements of software development units for 100% export.

Indo-US Initiatives

*393. SHRI H.N. NANJE GOWDA :

SHRIMATI BASAVARAJESWARI :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) what are the nine initiatives agreed to between the Prime Minister of India and US President during the former's recent visit to the USA with a view to strengthen the bilateral relations between the two countries ; and

(b) the follow up steps taken to implement them ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : (a) During Prime Minister's visit to Washington the following bilateral initiatives were taken : to extend the Science and Technology Initiative for three years beyond 1988 ; to encourage and expansion in bilateral trade ; to hold regular bilateral consultations to ensure that US super-computer exports to India reflect the pace of advancing technology ; to take bilateral action to stem drug trafficking and abuse ; to explore avenues in the field of defence—related technologies ; to undertake cooperative research in

agriculture; to increase the availability of educational resources about one country in the other; to encourage Parliamentary exchanges; and to establish a programme of fellowships in research institutions in both countries.

(b) These are being followed up at official in both countries.

Bangladesh Infiltrators from Pakistan

3790. SHRI PRAKASH V. PATIL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a large number of Bangladeshi nationals are continuously infiltrating into India from Pakistan and a substantial number of them are staying in Amritsar, Delhi, Bombay and in Madhya Pradesh;

(b) if so, the details thereof ; and

(c) the steps taken to send them back ?

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH) : (a) and (b). Owing to historical and socio-economic reason some infiltration does take place into India from Pakistan through the border. During the period from January to September, 87 BSF had apprehended 2879 illegal entrants on Indo-Pakistan border out of which 2174 were pushed back and the remaining 705 were handed over to the State Police concerned for taking necessary action under the law. It may be possible that a few Bangladeshi nationals are illegally staying in Amritsar, Delhi, Bombay and Madhya Pradesh. However, Government have no reports about any large number of Bangladeshi nationals staying in these places.

(c) Standing instructions to the State Governments/UT Administration already exist for apprehending illegal Bangladesh nationals within their State/UT and handing them over to Inspector General, BSF Calcutta for being pushed back into Bangladesh.

Cut in allocation for Juvenile Justice Act, 1986

3791. SHRI ANIL BASU : Will the Minister of WELFARE be pleased to state :

(a) whether Government propose to make a cut in the allocation for implementation of the Juvenile Justice Act, 1986; and

(b) if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) No, Sir.

(b) Does not arise.

Pension to Jawans of Sikh Squadron of the 21st Central India Horse

3792. PROF. MADHU DANDAVATE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether over one hundred Jawans belonging to the Sikh Squadron of the 21st Central India Horse Corps had refused to obey in 1940 the orders for boarding the ship to avoid fighting for the British ;

(b) if so, whether about one hundred of those Jawans were sanctioned in 1972 freedom fighters' pensions having suffered vigorous imprisonment till 1946 when they were released on the eve of Independence ;

(c) if so, whether their pensions were suddenly stopped in 1975 ;

(d) if so, the reasons therefor ; and

(e) whether the affected pensioners have since filed a writ petition in Delhi High Court ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI CHINTAMANI PANIGRAHI) : (a) to (e). The question of recognition of the Mutiny in the Sikh Squadron of the 21st Central India Horse in 1940 has been considered by the Government at length and it has been decided not to recognise the Mutiny for the purpose of grant of Swatantrata Sainik Samman Pension. Only 31 persons belonging to the 21st Central India Horse had applied for grant of pension earlier and were granted pension erroneously. Since this Mutiny has not